

[*Translation*]

Fertilizer Factory in Hodel, Faridabad

3692. SHRI SHIVLAL NAGJIBHAI VEKARIA: Will the PRIME MINISTER be pleased to state:

(a) whether the Government have decided to establish a fertilizer factory near Hodel in district Faridabad;

(b) if so, the estimated cost thereof; and

(c) the time by which it is likely to be installed?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILISER (DR. CHINTA MOHAN): (a) No, Sir.

(b) and (c). Do not arise.

[*English*]

Scheme for Agro-Rural Industries

3693. SHRI SARAT CHANDRA PATANAYAK: Will the PRIME MINISTER be pleased to state:

(a) whether the Government have introduced any centrally sponsored schemes for setting up of agro-rural industries in rural areas of country;

(b) if so, the allocation made under the scheme during the last three years, State-wise;

(c) whether any review of the scheme has been conducted; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (PROF. P. J. KURIEN): (a) No, Sir. However, Centrally

sponsored schemes under implementation during the last three years were in the nature of development of industrially backward areas, promotion of handlooms and handicrafts.

(b) to (d). Do not arise.

[*Translation*]

Amendment in Minimum Wages Act

3694. SHRI PARASRAM BHARDWAJ:

SHRI BAPUHARI CHAURE:

SHRI B. DEVARAJAN:

Will the PRIME MINISTER be pleased to state:

(a) whether the Government propose to amend the Minimum Wages Act and to introduce a variable dearness allowance in accordance with the Consumer Price Index ; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN MINISTRY OF LABOUR (SHRI PABAN SINGH GHATOWAR): (a) and (b). The proposals to amend the Minimum Wages Act, 1948 have not yet been finalised. Pending amendment of the Act, the State Government and Union Territory Administrations had been requested to have a minimum wage with Variable Dearness allowance linked to All India Consumer Price Index.

[*English*]

Steam Coal to Ceramic Industry

3695. SHRI S. B. SIDNAL: Will the Minister of COAL be pleased to state:

(a) whether erratic and inferior delivery